

FACTORIES (AMENDMENT) BILL*

INSERTION OF NEW SECTION 9A

SHRI S. C. SAMANTA (Tamluk) : I beg to move for leave to introduce a Bill further to amend the Factories Act.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Factories Act, 1948."

The motion was adopted.

SHRI S. C. SAMANTA : Sir, I introduce the Bill.

FILM INDUSTRY WORKERS BILL*

SHRI S. C. SAMANTA (Tamluk) : Sir, I beg to move for leave to introduce a Bill to provide machinery for fixation of wages and for improvement of working conditions of workers in the Film Industry.

MR. DEPUTY SPEAKER : The question is:

"That leave be granted to introduce a Bill to provide machinery for fixation of wages and for improvement of working conditions of workers in the Film Industry."

The motion was adopted

SHRI S. C. SAMANTA : I introduce the Bill.

INDIAN POST OFFICE (AMENDMENT) BILL*

(AMENDMENT OF SECTIONS 68 AND 69)

SHRI S. C. SAMANTA (Tamluk) : I beg to move for leave to introduce a Bill further to amend the Indian post Office Act, 1898.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Indian Post Office Act, 1898."

The motion was adopted.

SHRI S. C. SAMANTA : I introduce the Bill.

CONSTITUTION (AMEND- MENT) BILL*

(AMENDMENT OF ARTICLES 59, 66, ETC.)

SHRI S. C. SAMANTA (Tamluk) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI S. C. SAMANTA : I introduce the Bill.

MR. DEPUTY-SPEAKER : Shri A. K. Gopalan and Shri Dasaratha Deb are not present here.

*Published in Gazette of India Extraordinary Part II, section 2, dated 17-3-72.